

**GOVERNMENT OF INDIA
TOURISM AND CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2021
ANSWERED ON:04.08.2003
TOURIST TRADE ACT
SULTAN SALAHUDDIN OWASI

Will the Minister of TOURISM AND CULTURE be pleased to state:

- (a) whether the Union Government have directed the State Governments to enact Tourist Trade Act to enable regulation on sale of goods to prevent cheating of tourists;
- (b) if so, the details thereof; and
- (c) the names of State Governments which have enacted such laws and the number out of them which have yet to enact?

Answer

MINISTER OF TOURISM AND CULTURE (SHRI JAGMOHAN)

(a), (b) and (c): The Department of Tourism has been encouraging the State Governments and Union Territories to consider enactment of Tourist Trade Act to prevent cheating of tourists by unscrupulous elements. The State Governments of Kerala, Goa and Jammu & Kashmir have enacted the Tourist Trade Act so far.